

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2555
ANSWERED ON:08.08.2000
DIVERSIFICATION OF FUNDS
BALIRAM KASHYAP;V. SAROJA

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether some States have diverted funds allocated to them for the Rural Development Schemes to other purposes;
- (b) if so, the details thereof and the reasons therefor, State-wise;
- (c) the action taken by the Union Government in this regard; and
- (d) the steps taken to ensure that States do not diversify or misuse funds allocated for the various schemes ?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI SUNDAR LAL PATWA)

- (a) No case of diversion of funds allocated to the existing schemes of Rural Development has been noticed during the last three years.
- (b) &(c): Questions do not arise.
- (e) : The Sanction Orders allocating funds stipulate that funds released by the Centre should be exclusively utilised for the approved items of works, subject to the conditions laid down in the Guidelines. The second installments, under different Schemes, are released on receipt of Utilisation Certificates from the implementing agencies to the effect that the funds have been utilised for the purpose for which these were sanctioned and no diversion of funds has been made.